## Central Administrative Tribunal Lucknow Bench

RA No.21/2009 In OA No.45/2005

Lucknow this the 15th day of May, 2009.

Hon'ble Mr. Shanker Raju, Member (J) Hon'ble Dr. Veena Chhotray, Member (A)

Union of India & Others

-Review Applicants

-Versus-

C.P. Singh & Others

-Respondents

ORDER (By Circulation)

Hon'ble Mr. Shanker Raju, Member (J):

Through this RA an attempt has been made to re-agitate the issue, which is not the scope of review. Accordingly in view of the decision of the Apex Court in **State of West Bengal v. Kamal Sen Gupta**, 2008 (9) SCALE 509 this RA is rejected in circulation.

hhrhgy (Dr. Veena Chhotray) Member (A)

(Shanker Raju) Member (J)

'San.'